

(ख) यदि हां, तो यह अन्तर क्यों है; और

(ग) क्या दिल्ली, रिवाड़ी, लखनऊ, कालका और बीकानेर में रेलवे क्वार्टरों के किराये का एक विवरण लोक-सभा के टेबल पर रखा जायेगा ?

**रेलवे तथा परिवहन उपमंत्री (श्री अलगेशन):**

(क) रेल-कर्मचारियों से जो किराया लिया जाता है वह उनके कुल वेतन का १० प्रतिशत होता है। एक डिबीजन में दूसरे डिबीजन के मुकाबले अधिक किराया लेने का सवाल नहीं उठता है, जहाँ क्वार्टर का निर्धारित किराया उसमें रहने वाले कर्मचारी के कुछ वेतन के १० प्रतिशत से कम होता हो। बीकानेर डिबीजन के क्वार्टर भारतीय रेलवे के स्टैण्डर्ड टाइप के क्वार्टर नहीं है। इसलिए इन क्वार्टरों और भारतीय रेलवे के इसी तरह के दूसरे क्वार्टरों के निर्धारित किराये की तुलना अभी सम्भव नहीं है।

(ख) जनरल मैनेजर सब दर्जे के क्वार्टरों का किराया इस हिसाब से निर्धारित करते हैं जिससे उन पर लगी हुई पूंजी का ४ प्रतिशत बसूल हो जाय। पहले की एन० डब्ल्यू०, ई० आई०, बी० बी० एण्ड सी० आई० के कुछ भाग और रियासती रेलों को मिलाकर उत्तर रेलवे बनायी गयी है। जब तक किराये की कोई नयी दर निर्धारित नहीं की जाती तब तक इन क्वार्टरों का निर्धारित किराया वही रहेगा जो अबतक रहा है।

(ग) माननीय सदस्य ने प्रश्न में बीकानेर और जिन दूसरी जगहों का जिक्र किया है उन जगहों के बयान सभा-पटल पर रख दिये गये हैं। [देखिये परिशिष्ट ८, अनुबन्ध सं० १५]

#### DEPARTMENTAL CATERING AT ITARSI

**905. Shri Kamath:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Ballabhdas Easwardas has been served with notice terminating his catering contract at Itarsi Junction (Central Railway);

(b) if so, whether the catering at that Station will be done departmentally; and

(c) if not, the proposal under consideration for catering at Itarsi Junction?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) No.

(c) The catering is proposed to be undertaken at this station through other contractors.

#### SHIPPING CORPORATIONS

**906. Shrimati Tarkeshwari Sinha:** Will the Minister of Transport be pleased to state:

(a) when the two new shipping corporations are going to be registered by Government; and

(b) the amount of their authorised as well as paid-up capital, the routes which the ships of these two corporations will serve and the number of ships together with their gross Registered tonnage which are intended to be purchased for these two new corporations?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b) There is at present no proposal before the Government to start two new shipping corporations. What is proposed is to set up a second Shipping Corporation in addition to the existing Eastern Shipping Corporation Ltd. This proposal is still in the initial stage of consideration and it is not possible at this stage to furnish the details asked for.

#### SHIPPING

**907. Shrimati Tarkeshwari Sinha:** Will the Minister of Transport be pleased to state:

(a) the arrangements that are proposed to be made for the participation of Indian ships in the private sector and Indian ships in the public sector for the carriage of cargo between Russian and Indian ports, and the number of ships together with their gross registered tonnage which are proposed to be placed on this route both by the public and the private sectors; and

(b) the total quantity of cargo which is expected to be imported from Russian ports to India and the total quantity of cargo that is expected to be carried from Indian ports to Russia during the years 1956 and 1957?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) A copy of the Agreement signed on the 6th April, 1956, between the Government of India and the Government of the Union of the Soviet Socialist Republics, containing the details for the maintenance of a regular shipping service between Indian ports and the Soviet ports is attached. [See Appendix VIII, annexure No. 16.]

(b) The total cargo to be imported from the USSR is expected to be about 3,50,000 tons per year and that to be exported from India would be about 50,000 tons per year during the two years. It is expected that cargoes for export to certain Central European countries will also be available for carriage by the new shipping line.

#### HAJ PILGRIM SHIPS

**908. Shrimati Tarkeshwari Sinha:** Will the Minister of Transport be pleased to state whether the Government of India are going to run ships either in 1956 or 1957 for the carriage of Haj pilgrims between India and Jeddah and if so, the number of ships proposed to be employed for this purpose?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** The matter is at present under consideration in connection with the proposal to set up a second shipping corporation.

#### SHIPPING CORPORATIONS

**909. Shrimati Tarkeshwari Sinha:** Will the Minister of Transport be pleased to state:

(a) whether Government contemplate the starting of another shipping corporation for the carriage of cargo in overseas trades as tramp ships and if so, the number together with their

gross registered tonnage of the ships which the Government propose to employ as tramp ships in the overseas trades of India; and

(b) the number of tankers which Government propose to purchase together with the gross registered tonnage of each which Government would themselves employ and operate for the carriage of refined products on the coast and for the import of crude oil from abroad?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) A proposal to set up a second shipping corporation is now under consideration. No firm decision has been taken whether this corporation when set up should operate tramp ships exclusively or run regular liner services.

(b) Government have decided to acquire through the Eastern Shipping Corporation Ltd. two medium size tankers of about 6,000 GRT (8,500 DWT) each and operate them on the coast for the carriage of refined products on the basis of time-charter to the Oil Refinery Companies in India. There is no proposal at present for the acquisition of tankers for bringing crude oil from abroad.

#### SHIPPING

**910. Shrimati Tarkeshwari Sinha:** Will the Minister of Transport be pleased to state:

(a) the total quantity of cargo in dead-weight tons, the total number of passengers together with the amount earned by the carriage of cargo, and the total amount of passage money earned by the carriage of passengers in the coastal trade of India during the last three calendar years 1953, 1954 and 1955; and

(b) the figures of earnings for carriage of dry cargo and the refined products of the refineries carried on the coast, separately by Indian and foreign ships?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b) A statement is attached giving the required information to the